

SHRI SRIKANTA JENA (Cuttack): Is the Finance Minister authenticating the papers? He wanted to authenticate the papers probably; but why is he pulled down by other Ministers? Let the Finance Minister be allowed to speak. Let him say what had happened really. It was also raised in the other House and we should know the correct position. *(Interruptions)*

SHRI BASU DEB ACHARIA: Let it be disposed of first.

MR. SPEAKER: I have disposed it of by saying that I will look into it. Probably you might not have heard it.

[Translation]

SHRIMATI KRISHNA SAHI (Begusarai): Mr. Speaker, Sir, it is a matter of great concern that the Chief Minister of Bihar had given some statements a few days before and after elections that he won't allow any Congress candidate to win from there, and if at all he wins he won't allow him to take a certificate from the Returning Officer and if in any case he gets the certificate, he will make it impossible for him to reach Delhi. This is an extremely unfortunate situation. . . . *(Interruptions)* . . . The Prime Minister just gave an assurance to Shri Ram Vilas Paswan for his security, I would like to ask from the Prime Minister what measures he is going to take for our security so that we may feel secure and discharge our duties honestly.

[English]

SHRI MANORANJAN BHAKATA (Andaman-Nicobar): I have sent a notice to you regarding volcanic eruptions in Andaman and Nicobar islands. There is a volcano in the barren island and this volcano has started erupting. Unfortunately no scientific study has been made and the administration has not issued any Press Note whatsoever. The people are panicky. Whatever we know is from the newspaper reports only. So I request the Government that they should come out with a statement so

that we know what is the actual position and what is the danger level in that tiny island of Andaman and Nicobar. We are very small Sir and that is why Andaman and Nicobar islands should not be neglected at the hands of the Government.

[Translation]

SHRI MOHAN SINGH (Deoria): Mr. Speaker, Sir, we find that along with the programme and agenda papers issued to us there is an unsigned document with four names regarding the analysis of economic situation in India. It has created a panic in the economic circle. I have given a notice requesting you to allow us to have a discussion on this document in the House. If it is not for discussion and it is issued neither by you nor from the Government's side, then we should know who are these four persons,—what are their credentials—who have created an atmosphere of fear and terror in the economic sector. We want to know the authenticity of this unsigned cyclostyled sheet distributed amongst us. We would also like to have an opportunity to discuss the economic condition of this country.

SHRI VIJAY KUMAR YADAV (Nalanda): Mr. Speaker, Sir, I am on a point of Order.

MR. SPEAKER: No point of order now.

SHRI SATYANARAYAN JATIYA (Ujjain): Mr. Speaker, Sir, I would like to say that there the document circulated to us bears four names. They are Shri P. N. Dhar, I.G. Patel, M. Narasimhan and R. N. Malhotra. There is a system for circulation of Parliamentary papers to every honourable Member. I would like to know as to how this document found a place with those parliamentary papers and how it was circulated. Who gave permission for its circulation. It must be inquired into.